NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 09/2018 IN CA (CAA) No. 21/Chd/Pb/2017

IN THE MATTER OF SCHEME OF AMALGAMATION OF:

Pritika Autocast LimitedApplicant No.1-Transferor Company

with

Nibber Castings Private LimitedApplicant No.2-Transferor Company

And

Pritika Auto Industries LimitedApplicant No. 3-Transferee Company

Present: - Mr. Yashpal Gupta, Advocate for applicant-companies.

CA No. 09/2018

Prayer is made in the application for placing on record copies of affidavits of consent furnished by shareholders of Transferor-company No. 1 and 2 and also the affidavits of unsecured creditors of Transferee-Company. The same be taken on record.

CA (CAA) No. 21/Chd/Pb/2017

The certificate from the Chartered Accountant supported with the affidavit(s) of authorized representatives of all the applicant-companies giving list of secured and unsecured creditors of all the companies up to 30.11.2017 be filed at least two days before the next date.

List the matter on 24.01.2018 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)